NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.117/(MAH)/2014 IA No.18/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Sunil Dubey

V/s.

M/s. Brand Connect Communication (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 DV S. M. Sain PCS for

Petitional

2. M. S. BROARDWAS Adv. for

R. 3

3. CS S. R. Indoore PCS for

R. 2 & Ru

ORDER IA No. 18/2017 in CP No. 117/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- The Learned Counsel for the Petitioner is again directed to comply the directions of the Order dated 16.03.2017 already pronounced.
- Matter has already been adjourned to 13.04.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 23.03.2017